



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 13. CUTTACK, FRIDAY, MARCH 26, 1937.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

REVISED TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR MARCH AND APRIL 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MARCH 1937—			
Friday, 26th	..	3-00 P.M. Leave Circuit House, Cuttack.	By car.
	About 5-00 P.M.	Arrive Puri Government House.	

DAY AND DATE	STANDARD TIME	STATION.	REMARKS.
MARCH 1937—			
Monday, 29th ..	1-30 P.M.	Leave Government House, Puri.	By car.
	About 3-30 P.M.	Arrive Cuttack Circuit House.	
Tuesday, 30th ..			
to			
APRIL 1937—			
Sunday, 4th ..			
Monday, 5th ..	4-00 P.M.	Leave Circuit House, Cuttack.	By car.
	About 6-00 P.M.	Arrive Puri Government House.	
PARTY.			

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Private Secretary to His Excellency
the Governor of Orissa*

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 16th March 1937.

No. 2809--2C/4/3/37-A.—Mr. A. F. W. Dixon, I.C.S., on being relieved of his duties as officiating Revenue Commissioner of Orissa, is appointed temporarily to be Additional Secretary to Government in the Home, Revenue and Finance Departments.

The 16th March 1937.

No. 2811—2C/4/3/37-A.—Mr. J. R. Dain, C.I.E., I.C.S., Revenue Commissioner of Orissa, is granted leave on average pay for six days under Fundamental Rules 77 and 81 in extension of the leave granted to him in notification no. 1523-A, dated the 11th February 1937.

The 20th March 1937.

No. 3010—2M-76/37-A.—Mr. S. N. Mazumdar, I.C.S., Director of Development, Orissa, is appointed to be the Reforms and Election Officer, Orissa, in addition to his own duties with effect from the date on which Khan Bahadur M. Hamid is relieved of his duties as Deputy Secretary in the Home (Reforms) Department.

The 24th March 1937.

No. 3172—2C/4-2-37-A.—Mr. E. K. Wood, I.C.S., Special Officer attached to the Education, Health and Local Self-Government Department, is appointed to be Secretary to Government in that department, vice Khav Bahadur Muhammad Hamid.

The 24th March 1937.

No. 3173—1J/2-2-37-A.—Babu Surjya-maní Das, Subordinate Judge of Sambalpur under orders of transfer to Cuttack, is appointed to be an Assistant Sessions Judge in the sessions division of Cuttack-Sambalpur.

The 24th March 1937.

No. 3174—1J/2-2-37-A.—Babu Gopal Chandra De, Subordinate Judge of Puri in the Judgeship of Ganjam-Puri, is appointed to be a Subordinate Judge in the Judgeship of Cuttack-Sambalpur to be stationed ordinarily at Sambalpur.

The 24th March 1937.

No. 3175—1J/2-2-37-A.—Babu Ramesh Chandra Mitra, Subordinate Judge of Cuttack in the Judgeship of Cuttack-Sambalpur, is appointed to be a Subordinate Judge in the Judgeship of Ganjam-Puri to be stationed at Puri.

He is also appointed to be an Assistant Sessions Judge in the sessions division of Ganjam-Puri.

P. T. MANSFIELD,

Chief Secretary to Government.

The 12th March 1937.

No. 2661—P2C/3/37-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased to—

(a) confer upon Babu Phakir Charan Rath of Dharpur, who has been appointed to be the President of the Chaukidari Panchayat of Union no. 1 of the Binjharpur police-station of the Jajpur subdivision of the Cuttack district in place of Babu Madhabananda Raychhotra of Balia, deceased (who was appointed to be the president of the said Union for a period of three years under notification no. 818-P., dated the 29th January 1935, issued by the Government of Bihar and Orissa), the powers of a Magistrate under sections 64, 127 and 128 of the said Code, within the limits of the same union, and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 28th January 1938 for which late Babu Madhabananda Raychhotra was empowered to hold the office of the president of the said Panchayat under notification no. 818-P., dated the 29th January 1935.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 18th March 1937.

No. 2904—PIT/I of 37-P.—Mr. J. D. Sahay, I.P., Superintendent of Police, Puri, is posted to Sambalpur, vice Mr. F. H. C. Raynor, granted leave.

The 18th March 1937.

No. 2905—PIT/I of 37-P.—Babu Guru Prashad Das, Deputy Superintendent of Police in the district of Puri, is appointed to officiate as Superintendent of Police, Puri, until relief.

The 18th March 1937.

No. 2906—PIT/I of 37-P.—Mr. R. D. K. Ninnis, I.P., Superintendent of Police, whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is posted to Ganjam.

The 18th March 1937.

No. 2907—PIT/I of 37-P.—On being relieved by Mr. R. D. K. Ninnis, I.P., Superintendent of Police, Khan Sahib Muhammad Ziauddin Sahib, officiating Superintendent of Police, Ganjam, is posted to Puri.

A. F. W. DIXON,

Addl. Secretary to Government.

The 24th March 1937.

No. 3166-P.—Babu Baishuab Charan Das, Deputy Superintendent of Police, Cuttack, is placed on deputation with the contingent proceeding to England in connection with the Coronation of His Majesty the King Emperor and is granted special leave with effect from the 5th April 1937 A.M. till he rejoins his duties.

The 24th March 1937.

No. 3167-P.—Babu Satish Chandra Chatterji, Deputy Superintendent of Police, Bengal-Nagpur Railway, Kharagpur, is posted to the headquarters station of the district of Cuttack.

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVT. DEPARTMENTS.

NOTIFICATIONS.

The 20th/23rd March 1937.

No. 1588-E.—Mr. S. C. Tripathi Principal of the Ravenshaw College, Cuttack, is granted leave on average pay out of India for three months and fifteen days, with effect from the 12th July 1937 under rules 77, 81 and 82 of the Fundamental Rules.

The 20th/23rd March 1937.

No. 1589-E.—Mr. P. K. Parija, Professor of Botany, Ravenshaw College, is appointed to act as Principal during the absence on leave of Mr. S. C. Tripathi.

The 24th March 1937.

No. 1600-E.—The services of Sriman Baishnab Charan Das Mahasayo, District Registrar of Ganjam-Koraput, are replaced at the disposal of the Government of Madras, with effect from the 1st April 1937.

By order of the Governor,

M. HAMID,

Secretary to Government.

**LAW AND COMMERCE
DEPARTMENT.
NOTIFICATIONS.**

The 19th March 1937.

No. 1927-Com.—Under section 6 of the Indian Christian Marriage Act, 1872, the Government sanction the issue of a licence to Reverend Edward Macky Evans of Baptist Missionary Society residing at G. Udayagiri in the district of Ganjam to solemnize marriages within the territories under the administration of the Government of Orissa in accordance with the provisions of the said Act.

The 19th March 1937.

No. 1929-Ccm.—Under section 9 of the Indian Christian Marriage Act, 1872, the Government sanction the issue of a licence to Reverend Edward Macky Evans of Baptist Missionary Society residing at G. Udayagiri in the district of Ganjam to grant certificates of marriage between Indian Christians in accordance with the provisions of the said Act, within the territories under the administration of the Government of Orissa.

The 20th March 1937.

No. 2000-Ccm.—Under section 9 of the Indian Christian Marriage Act, 1872, the Government sanction the issue of licence to Reverend P. David of the Canadian Baptist Mission residing at Tekkali in the district of Vizagapatam to grant certificates of marriages between Indian Christians in accordance with the provisions of the said Act within the territories under the administration of the Government of Orissa.

By order of the Governor,

C. G. NAIK,

Secretary to Government.

**SUBORDINATE CIVIL SERVICE.
HOME, REVENUE AND FINANCE
DEPARTMENTS.**

NOTIFICATIONS.

The 13th March 1937.

No. 2720 -1S/2/2/37-A.—Babu Radha Mohan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector and Tahsildar in the Ghumsur subdivision of the district of Ganjam, is transferred to the headquarters station of the district of Balasore.

Notification no. 1916-A., dated the 23rd February 1937, transferring him to the headquarters station of the district of Cuttack, is cancelled.

P. T. MANSFIELD,

Chief Secretary to Government.

The 18th March 1937.

No. 2391-A.—In pursuance of paragraph 1 of Resolution no. 816-A., dated Cuttack, the 21st January, His Excellency the Governor is pleased to approve of the appointment by promotion to take effect from 20th March 1937, forenoon of the following persons, to be members of the Subordinate Civil Service of Orissa (Executive Branch):—

1. Sriman Hrudayananda Bhole, Inspecting Tahsildar, Ganjam.
2. Sriman Kishore Chandra Das, Additional Deputy Tahsildar, Berhampur, Ganjam.
3. M. R. Ry. G. Apparao Pantulu, Huzur Sheristadar, Collector's Office, Ganjam.
4. Sriman Shyamsunder Patro, Deputy Tahsildar, Balliguda, Ganjam.
5. Sriman Gopal Rao Patnaik, Deputy Tahsildar, Bissemakatak Taluk, Koraput.
6. Babu Brajamohan Praharaj, Superintendent, Revenue Commissioner's Office, Cuttack.
7. M. R. Ry. M. Ramamurthi, Assistant Registrar of Co-operative Societies, Berhampore.
8. M. R. Ry. M. Appa Rao, Deputy Tahsildar acting as English Head Clerk, Collector's Office, Chatrapur, Ganjam.
9. Babu B. Ratnakar Rao, Tahsildar, Khasmahal, Cuttack.
10. Sriman K. V. Sahu, Deputy Tahsildar, Rayagada Taluk, Koraput.

By order of His Excellency the Governor

P. T. MANSFIELD,

Chief Secretary to Government.

The 22nd March 1937.

No. 3123-A.—Babu Durjadhan Mahanty, Sub-Deputy Magistrate, now posted as Deputy Tahsildar and Sub-Magistrate of the Surada Taluq in the district of Ganjam, is vested with the powers of a Magistrate of the 2nd class.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

CO-OPERATIVE SOCIETIES.**NOTIFICATION.***The 20th March 1937.*

No. 1316.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935); into the constitution, working and financial condition of the Rampella Home Industries Association Co-operative Society Ltd., bearing registration no. 63/C of 1st May 1924 in the district of Sambalpur I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of that Act I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint Babu Anantaram Behara, Manager, Sambalpur Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,

*Dy. Registrar, Co-operative Societies.***PUBLIC WORKS DEPARTMENT.****NOTIFICATION.***The 24th March 1937.*

No. 3050—III-D-1-E.—Babu Achyutananda Pujari, Assistant Engineer, is appointed to officiate as Executive Engineer, Capital Construction Division, Cuttack, with effect from the 1st March 1937, the date on which he assumed charge of the Division.

A. VIPAN,

*Secretary to Government.***DEPARTMENT OF HEALTH AND PRISONS SERVICES.****NOTIFICATIONS.***The 20th March 1937.*

No. 5880-M.—Dr. Dayanidhi Misra, Civil Assistant Surgeon, in charge of the Jajpur Subdivision and Hospital, is granted leave on average pay under rules 284, 289 and 291 of the Bihar and Orissa Service Code for eighteen days, with effect from the 5th March 1937 to the 22nd March 1937

(both the days inclusive) with permission to affix the holidays from the 23rd to 30th March 1937 to it.

The 20th March 1937.

No. 5881-M.—Dr. Raikrushna Mohanti, temporary Civil Assistant Surgeon on supernumerary duty at the Puri Sadr Hospital, is posted to Jajpur Subdivision and Hospital, with effect from the 5th March 1937.

G. VERGHSE, I.T. COL., I.M.S.,

*Director of Health and Prisons Services,
Orissa.***PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.****NOTIFICATIONS.***The 22nd March 1937.*

No. 3-A.—Babu Surjyamani Das, Subordinate Judge of Sambalpur, in the judgeship of Cuttack-Sambalpur, under orders of transfer to Cuttack in the same judgeship, is vested with the powers of a Judge of a Court of Small Causes for the trial of suits cognizable by such a Court upto the value of Rs. 500 within the local limits of the Cuttack Munsifi.

The 22nd March 1937.

No. 4-A.—Babu Rameh Chandra Mitra, Subordinate Judge of Cuttack, in the judgeship of Cuttack Sambalpur, under orders of transfer to Puri, in the judgeship of Ganjam-Puri, is vested with the powers of a Judge of a Court of Small Causes for the trial of suits cognizable by such a Court upto the value of Rs. 500 within the local limits of the Puri Munsifi.

By order of the High Court,

S. K. DAS,

*Registrar.***OFFICE OF THE REVENUE COMMISSIONER.****NOTIFICATION.***The 20th March 1937.*

No. 2352-R.—Babu Sudhakar Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector, Gunupur in the district of Koraput, is granted leave on average pay for three weeks, with effect from the 2nd January 1937 under rules 289 and 291 of the Bihar and Orissa Service Code.

JOHN R. DAIN,

Revenue Commissioner of Orissa.

TREASURY NOTICE.**NOTIFICATION.***The 22nd March 1937.*

Babu Sanil Chandra Palit, Deputy Collector, Balasore, is placed in charge of Balasore Treasury, with effect from the afternoon of the 19th March 1937 and is authorized to draw bills on the other treasuries and banks.

L. J. LUCAS,

*Collector.***APPOINTMENT OF DISPENSARY COMMITTEE MEMBER.****NOTIFICATION.***The 22nd March 1937.*

No. 2510-L. F.—It is hereby notified for general information that under rule 20 (b) of the Rules for the management of Hospitals and Dispensaries under the supervision of the Government of Orissa, the Sub-Inspector of Schools, Korai Circle, by designation, has been appointed as a member of the Korai Dispensary Committee in place of Babu Dukhishyam Mitra, Sub-Inspector of Schools, Korai, transferred.

J. R. DAIN,

*Revenue Commissioner.***ORISSA LEGISLATIVE ASSEMBLY ELECTIONS.****NOTIFICATIONS.***The 15th March 1937.*

It is hereby notified that Babu Bodhram Dube, who was duly nominated as a candidate for election to the Sambalpur Sadr General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 15th March 1937.

These may be inspected in the office of the undersigned at Sambalpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

The 15th March 1937.

It is hereby notified that Babu Nrupalal Singh, who was duly nominated as a candidate for election to the Sambalpur Sadr General Constituency of the Orissa Legislative Assembly representing the backward

tribes, lodged with me his return of election expenses and his declaration on the 18th March 1937.

These may be inspected in the office of the undersigned at Sambalpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

The 20th March 1937.

It is hereby notified that Babu Gouri Shanker Misra, who was duly nominated as a candidate for election to the Sambalpur Sadr General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 20th March 1937.

These may be inspected in the office of the undersigned at Sambalpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

The 22nd March 1937.

It is hereby notified that Babu Mohan Singh, who was duly nominated as a candidate for election to the Sambalpur Sadr General Constituency of the Orissa Legislative Assembly representing the backward tribes, lodged with me his return of election expenses and his declaration on the 22nd March 1937.

These may be inspected in the office of the undersigned at Sambalpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

M. N. GUHA,

*Subdivisional Officer, Sadr and Returning Officer, Sambalpur Sadr General Constituency.**The 11th March 1937.*

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Reverend Brajananda Das, who was duly nominated as a candidate for election to the Orissa Indian Christian Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 10th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

Revenue Commissioner, Orissa and Returning Officer of the Orissa Indian Christian Constituency of the Orissa Legislative Assembly.

The 16th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Babu Pyari Sankar Ray, who was duly nominated as a candidate for election to the Orissa Labour Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 15th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

*Revenue Commissioner, Orissa and
Returning Officer of the Orissa
Labour Constituency of the
Orissa Legislative
Assembly.*

The 18th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Maulavi Muhammad Latifur Rahaman, who was duly nominated as a candidate for election to the South Orissa Muhammadan Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 17th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

*Revenue Commissioner, Orissa and
Returning Officer of the South
Orissa Muhammadan
Constituency of the
Orissa Legislative
Assembly.*

The 18th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Maulavi Abdus Sobhan Khan, who was duly nominated as a candidate for election to the Balasore cum Sambalpur Muhammadan Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 17th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

*Revenue Commissioner, Orissa and
Returning Officer of the Balasore
cum Sambalpur Muham-
madan Constituency of
the Orissa Legislative
Assembly.*

The 17th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Babu Gopabandhu Misra, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the North Cuttack Sadr General Constituency, lodged with me his return of election expenses and his declarations on the 17th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

P. C. PATRA,

*Sadr Subdivisional Officer, Cuttack
and Returning Officer of the
North Cuttack Sadr General
Constituency.*

The 17th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Babu Nityananda Kanungo, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the South Cuttack Sadr General Constituency, lodged with me his return of election expenses and his declarations on the 16th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

P. C. PATRA,

*Sadr Subdivisional Officer, Cuttack and
Returning Officer of the South Cuttack
Sadr General Constituency.*

The 19th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Dr. Atal Behary Acharya, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the North Cuttack Sadr General Constituency, lodged with me his return of election expenses and his declarations on the 19th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

The 20th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Babu Nikunja Kishore Das, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the North Cuttack Sadr General Constituency, lodged with me his return of election expenses and his declarations on the 20th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

P. C. PATRA,

*Sadr Subdivisional Officer, Cuttack
and Returning Officer of the
North Cuttack Sadr
General Constituency.*

The 20th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Babu Nabakrushna Chaudhury, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the East Cuttack Sadr General Constituency, lodged with me his return of elections expenses and his declarations on the 20th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

P. C. PATRA,

*Sadr Subdivisional Officer, Cuttack
and Returning Officer of the East
Cuttack Sadr General
Constituency.*

The 20th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Sreemati Sarala Devi, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the Cuttack Town Women's Constituency, lodged with me her return of elections expenses and her declarations on the 20th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

P. C. PATRA,

*Sadr Subdivisional Officer, Cuttack
and Returning Officer of the
Cuttack Town Women's
Constituency.*

The 22nd March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Babu Abhinna Chandra Rao, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the Central Cuttack Sadr General Constituency, lodged with me his return of elections expenses and his declarations on the 22nd March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

The 22nd March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Babu Bichitrananda Das, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the Central Cuttack Sadr General Constituency, lodged with me his return of elections expenses and his declarations on the 22nd March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees Two only).

P. C. PATRA,

*Sadr Subdivisional Officer, Cuttack and
Returning Officer of the Central
Cuttack Sadr General
Constituency.*

The 18th March 1937.

It is hereby notified that Sri Ramachandra Debo, who was duly nominated as a candidate for election to the Berhampur General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 2nd March 1937.

These may be inspected in the office of the Sub-Collector, Berhampur, between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (two) only.

R. L. NARASIMHAM,

*Sub-Collector and Returning Officer,
Berhampur General
Constituency.*

The 18th March 1937.

It is hereby notified that Mrs. A. Raghunadhabai, who was duly nominated as a candidate for election to the Berhampur Town Women's Constituency of the Orissa Legislative Assembly, lodged with me her return of election expenses and her declarations on the 10th March 1937.

These may be inspected in the office of the Sub-Collector, Berhampur, between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (two) only.

R. L. NARASIMHAM,

*Sub-Collector and Returning Officer,
Berhampur Town Women's
Constituency.*

The 18th March 1937.

It is hereby notified that Mr. Dibakara Patnaik, who was duly nominated as a candidate for election to the Berhampur General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 16th March 1937.

These may be inspected in the office of the Sub-Collector, Berhampur, between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (two) only.

The 18th March 1937.

It is hereby notified that Mr. S. B. Rath, who was duly nominated as a candidate for election to the Berhampur General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 17th March 1937.

These may be inspected in the office of the Sub-Collector, Berhampur, between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (two) only.

The 22nd March 1937.

It is hereby notified that Vysyaraju Kasi Viswanadham Raju, who was duly nominated as a candidate for election to the Berhampur General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 20th March 1937.

These may be inspected in the office of the Sub-Collector, Berhampur, between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Two) only.

R. L. NARASIMHAM,
*Sub-Collector and Returning
Officer, Berhampur General
Constituency.*

The 19th March 1937.

It is hereby notified that Mrs. M. Raghunadhabai, who was duly nominated as a candidate for election to the Berhampur Town Women's Constituency of the Orissa Legislative Assembly, lodged with me her return of election expenses and her declarations on the 18th March 1937.

These may be inspected in the office of the Sub-Collector, Berhampur, between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (two) only.

R. L. NARASIMHAM,
*Sub-Collector and Returning Officer,
Berhampur Town Women's
Constituency.*

The 22nd March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Babu Kashinath Das, who was duly nominated as a candidate for election to the East Kendrapara General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 22nd March 1937.

These may be inspected in the office of the undersigned at Kendrapara between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

The 19th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Babu Lokenath Misra, who was duly nominated as a candidate for election to the East Kendrapara General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 19th March 1937.

These may be inspected in the office of the undersigned at Kendrapara between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only)

N. K. GHOSH,
*Subdivisional Officer and
Returning Officer, East
Kendrapara General
Constituency.*

The 20th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Babu Gobinda Prasad Singh, who was duly nominated as a candidate for election to the North Kendrapara General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 20th March 1937.

These may be inspected in the office of the undersigned at Kendrapara between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

N. K. GHOSH,
*Subdivisional Officer and Returning
Officer, North Kendrapara
General Constituency.*

The 23rd March 1937.

It is notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Babu Braja Sunder Das, who was a candidate to the East Jajpur General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses on the 22nd of March 1937.

These may be inspected in the office of the undersigned at Jajpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (rupees two only).

The 23rd March 1937.

It is notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Babu Gadadhar Jena, who was a candidate to the East Jajpur General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses on the 22nd March 1937.

These may be inspected in the office of the undersigned at Jajpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (rupees two only).

The 22nd March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Babu Dwaraka Nath Das, who was duly nominated as a candidate for election to the East Jajpur General Constituency, lodged with me his return of election expenses and declaration on the 20th March 1937.

These may be inspected in the office of the undersigned at Jajpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

B. PATNAIK,

*Subdivisional Officer and Returning
Officer of the East Jajpur
General Constituency of the
Orissa Legislative
Assembly.*

The 22nd March 1937.

It is notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Babu Bira Kishore Behera, who was duly elected to the East Jajpur General and Scheduled Castes Constituency, lodged with me his return of election expenses and his declaration on the 22nd March 1937.

These may be inspected in the office of the undersigned at Jajpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

B. PATNAIK.

*Subdivisional Officer and Returning
Officer of the East Jajpur General
and Scheduled Castes
Constituency of the
Orissa Legislative
Assembly.*

The 22nd March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Electoral Rules, (Conduct of Elections), 1936, that Birabar Narayan Chandra Dhir Narendra, who was duly elected to the West Jajpur General Constituency, lodged with me his return of election expenses and his declaration on 13th March 1937.

These may be inspected in the office of the undersigned at Jajpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

The 22nd March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Electoral Rules (Conduct of Elections), 1936, that Babu Gobind Chandra Mishra, who was a candidate for the West Jajpur General Constituency, lodged with me his return of election expenses and his declaration on 19th March 1937.

These may be inspected between the hours of 11 A.M. and 4 P.M. in the office of the undersigned at Jajpur on payment of a fee of Rs. 2 (Rupees two only).

B. PATNAIK,

*Subdivisional Officer and Returning
Officer of the West Jajpur
General Constituency,
Orissa Legislative
Assembly.*

The 22nd March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Electoral Rules (Conduct of Elections), 1936, that Babu Sadhu Charan Das, who was duly elected to the North Jajpur General Constituency, lodged with me his return of election expenses and his declaration on 19th March 1937.

These may be inspected in the office of the undersigned at Jajpur between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

B. PATNAIK,

*Subdivisional Officer and Returning
Officer of the North Jajpur
General Constituency,
Orissa Legislative
Assembly.*

The 16th March 1937.

It is hereby notified that Babu Mukunda Prasad Das, who was duly nominated as a candidate for election to the Central Balasore Sadr General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 16th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

The 17th March 1937.

It is hereby notified that Babu Surendra-nath Pattanaik, who was duly nominated as a candidate for election to the Central Balasore Sadr General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 17th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two) only.

P. C. MAHANTY,

*Subdivisional Officer, Sadr, Balasore,
and Returning Officer, Central
Balasore Sadr General
Constituency of the
Orissa Legislative
Assembly.*

The 19th March 1937.

It is hereby notified that Babu Nanda-kishore Das, who was duly nominated as a candidate for election to the South Balasore Sadr General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 19th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

P. C. MAHANTY,

*Subdivisional Officer, Sadr, Balasore
and Returning Officer, South
Balasore Sadr General Consti-
tuency of the Orissa
Legislative
Assembly.*

The 19th March 1937.

It is hereby notified that Babu Charu Chandra Ray Mahasay, who was duly nominated as a candidate for election to the North Balasore Sadr General Constituency of the the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 18th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two) only.

P. C. MAHANTY,

*Subdivisional Officer, Sadr, Balasore
and Returning Officer, North
Balasore Sadr General Consti-
tuency of the Orissa
Legislative
Assembly.*

The 22nd March 1937.

It is hereby notified that Babu Sreenath Das, who was duly nominated as a candidate for election to the North Balasore Sadr General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 22nd March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two) only.

P. C. MAHANTY,

*Subdivisional Officer, Sadr, Balasore
and Returning Officer, North
Balasore Sadr General
Constituency of the
Orissa Legislative
Assembly.*

The 22nd March 1937.

It is hereby notified that Babu Ram Chandra Mahapatra, who was duly nominated as a candidate for election to the South Balasore Sadr General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on the 22nd March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two) only.

P. C. MAHANTY,

*Subdivisional Officer, Sadr Balasore,
and Returning Officer, South
Balasore Sadr General Consti-
tuency of the Orissa Legis-
lative Assembly.*

The 19th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Maulavi Abdul Hafeez, who was duly nominated as a candidate to the Orissa Legislative Assembly from the Cuttack Sadr Muhammadan Constituency, lodged with me his return of elections expenses and his declarations on the 19th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (Rupees two only).

The 20th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Khan Bahadur Ahmad Bux, who was duly nominated as a candidate to the Orissa Legislative Assembly from the Cuttack Sadr Muhammadan Constituency, lodged with me his return of elections expenses and his declarations on the 20th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (Rupees two only).

R. P. WARD,

*District Officer, Cuttack and Returning
Officer, Cuttack Sadr Muhammadan
Constituency.*

The 20th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Maulavi Syed Fazle Haque, who was duly nominated as a candidate to the Orissa Legislative Assembly from the North Cuttack cum Angul Muhammadan Constituency, lodged with me his return of elections expenses and his declarations on the 20th March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (Rupees two only).

The 22nd March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Maulavi Kamiruddin Khan, who was duly nominated as a candidate to the Orissa Legislative Assembly from the North Cuttack cum Angul Muhammadan Constituency, lodged with me his return of elections expenses and his declarations on the 22nd March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (Rupees two only).

R. P. WARD,

*District Officer, Cuttack and
Returning Officer,
North Cuttack cum
Angul Muhammadan
Constituency.*

The 17th March 1937.

It is hereby notified that Babu Prahlad Rai Lath, who was duly nominated as a candidate for election to the West Bargarh General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on 17th March 1937.

These may be inspected in the office of the undersigned at Bargarh between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (two) only.

BIPIN BIHARI BABU,

*Subdivisional Officer, Bargarh, and
Returning Officer to the West
Bargarh General
Constituency.*

The 18th March 1937.

It is hereby notified that Babu Fakira Behera, who was duly nominated as a candidate for election to the East Bargarh General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on 18th March 1937.

These may be inspected in the office of the undersigned at Bargarh between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (two) only.

BIPIN BIHARI BABU,

*Subdivisional Officer, Bargarh and
Returning Officer to the East
Bargarh General
Constituency.*

The 22nd March 1937.

It is hereby notified that Raja Lal Rajendra Singh Bariha Bahadur, Zamindar of Borasambar, who was duly nominated as a candidate for election to the West Bargarh

General Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declaration on 22nd March 1937.

These may be inspected in the office of the undersigned at Bargarh between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (two) only.

B. S. MAHANTI,

*Subdivisional Officer, Bargarh, and
Returning Officer to the West
Bargarh General Constituency.*

The 9th March 1937.

It is hereby notified that Sri Brajakishore Chondro Singh Deb of Dharakote, who stood as a candidate for election to the Aska-Surada General Constituency, lodged with me his return of election expenses and his declarations on the 19th February 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (two) only and copies thereof may be obtained by any person on payment of the prescribed fees.

GOPINATH BEHARA,

*Returning Officer, Aska-Surada
General Constituency.*

The 9th March 1937.

It is hereby notified that Sriman Govind Chandra Thatraj of Bisamkatak, who has been declared elected as member of the Orissa Legislative Assembly for the Palliguda-Khondmals General Constituency, lodged with me his return of election expenses and declarations on the 27th of February 1937.

These may be inspected on working days between the hours of 11 A.M. and 5 P.M. in the office of the Special Assistant Agent, Balliguda Division, Russellkonda, on payment of Rs. 2 (Rupees two only) and copies thereof may be obtained on payment of prescribed fees, by any person.

P. S. VISWANATHA AYYAR,

*Special Assistant Agent and Returning
Officer of the Balliguda-Khondmals
General Constituency of the
Orissa Legislative
Assembly.*

The 24th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules, Part II, 1936, that Babu Girish Chandra Ray, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the East Bhadrak General Constituency, lodged with me his return of election expenses and his declarations on the 22nd March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of the prescribed fee.

P. N. MAHANTI,
*Deputy Magistrate and Deputy
Collector in charge and Extra
Returning Officer of East
Bhadrak General
Constituency.*

The 20th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that the following who were duly nominated as a candidate for election to the Orissa Legislative Assembly from South Puri Sadr General Constituency, lodged with me their return of election expenses and their declarations on the dates noted against each.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

1. Rai Bahadur Lokenath Misra ... 13-3-1937.
2. Babu Jagabandhu Sinha ... 17-3-1937.

S. C. MITRA,

*Subdivisional Officer, Puri Sadr
and Returning Officer, South
Puri Sadr General
Constituency.*

The 20th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that the following who were duly nominated as a candidate for election to the Orissa Legislative Assembly from East Puri Sadr General Constituency, lodged with me their return of election expenses and their declarations on the dates noted against each.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

1. Babu Mohan Das ... 17-3-1937.
2. Mahanta Gadadhar Ramanuj Das ... 19-3-1937.

S. C. MITRA,

*Subdivisional Officer, Puri Sadr
and Returning Officer, East
Puri Sadr General
Constituency.*

The 20th March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that the following who was duly nominated as a candidate for election to the Orissa Legislative Assembly from North Puri Sadr General Constituency, lodged with me his return of election expenses and his declarations on the dates noted against him.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

1. Babu Jagannath Misra ... 13-3-1937.

S. C. MITRA,

*Subdivisional Officer, Puri Sadr
and Returning Officer, North
Puri Sadr General
Constituency.*

The 22nd March 1937.

It is hereby notified under rule 91 of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, Part II, that Babu Rajakrushna Bose, who was duly nominated as a candidate for election to the Orissa Legislative Assembly from the West Cuttack Sadr General Constituency, lodged with me his return of elections expenses and his declarations on the 22nd March 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

GANESH CHANDRA CHANDRA,

*Sadr Subdivisional Officer, Cuttack
and Returning Officer of the
West Cuttack Sadr General
Constituency.*

The 15th March 1937.

R. C. No. 5/36-F.—It is hereby notified that Kumar Bidyadhar Singh Deo and Radhakrishna Biswasroy, candidates for the Koraput General Constituency in the district of Koraput, have on the 15th day of March 1937, lodged with me the return of election expenses and the declarations. They will be available for inspection on the 2nd day of April 1937 between 11 A.M. and 5 P.M. at the office of the Collector, Koraput. Copies thereof may be obtained by any person on payment of the fees prescribed in rule 121 of the Orissa Legislative Assembly Electoral Rules, Part II.

R. C. S. BELL,

*Collector and Returning Officer
of Koraput General
Constituency.*

The 21st March 1937.

It is hereby published under rule 91 of the Orissa Legislative Assembly Electoral Rules, Part II, 1936, that the candidates for elections as named below have lodged with me the return of their election expenses and the declarations made by them in respect thereof on the dates noted against each. Any person intending to inspect the same or to take out copies thereof on payment of the

prescribed fees should appear in the office of the undersigned between hours of 11 A.M. and 4 P.M.

Serial no.	Name of candidate.	Date of lodging the return of election expenses and the declarations made in respect thereof.
1.	Babu Chakradhar Behera	... 19-3-37
2.	„ Jagannath Das	... 19-3-37
3.	„ Nidhi Das	... 19-3-37

M. N. BASU,

*Subdivisional Officer and
Returning Officer, East and
West Bhadrak General
Constituencies.*

The 13th March 1937.

It is hereby notified that Sri Sri Sri Krishna Chendra Gajapati Narayana Deo, Maharaja of Parlakimedi, who was duly elected to the Orissa Legislative Assembly from the Parlakimedi General Constituency under rule 43(1) of the Orissa Legislative Assembly Electoral Rules, Part II, lodged with me his return of election expenses and his declarations on the 13th day of March 1937.

These may be inspected in the office of the undersigned at Rayaghada between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (two only).

MUSAHIB KHAN,

*Revenue Subdivisional Officer
and Returning Officer.*

NOTICES UNDER RULE 91 OF THE ORISSA LEGISLATIVE ASSEMBLY ELECTORAL RULES, PART II.

The 16th March 1937.

R. C. No. 1204/37-F.—It is hereby notified that Sriman B. K. Patro, who was duly nominated as a candidate for election to the Jeypore-Malkanagiri General Constituency of the Orissa Legislative Assembly, has lodged with me his return of election expenses and the declarations prescribed in Appendix B under rule 90 of the Orissa Legislative Assembly Rules, Part II, on 13th March 1937.

These may be inspected in the office of the undersigned at Nowrangapore between the hours of 11 A.M. and 5 P.M. on payment of rupees two only.

The 16th March 1937.

R. C. No. 1204/37-F.—It is hereby notified that Babu Radha Mohan Sahu Mahasayo,

who was duly nominated for election to the Jeypore-Malkanagiri General Constituency of the Orissa Legislative Assembly, has lodged with me on 15th March 1937 the return of election expenses and declarations prescribed in Appendix B under rule 90 of the Orissa Legislative Assembly Rules, Part II.

These may be inspected in the office of the undersigned at Nowrangapore between the hours of 11 A.M. and 3 P.M. on payment of rupees two only.

M. A. AZIZ,

*Subdivisional Officer, Nowrangapore
and Returning Officer, Jeypore-
Malkanagiri General
Constituency.*

NOTICES UNDER RULE 91 OF THE ORISSA LEGISLATIVE ASSEMBLY ELECTORAL RULES, PART II.

The 18th March 1937.

R. C. No. 1204/37-F.—It is hereby notified that Babu Sadasibo Tripathy Mahasayo, who was duly nominated for election to the Nowrangapore General Constituency of the Orissa Legislative Assembly, has lodged with me on 17th March 1937 the return of election expenses and declarations prescribed in Appendix B under rule 90 of the Orissa Legislative Assembly Rules, Part II.

These may be inspected in the office of the undersigned at Nowrangapore between the hours of 11 A.M. and 3 P.M. on payment of rupees two only.

The 19th March 1937.

R. C. No. 1204/37-F.—It is hereby notified that Babu Hari Hara Misro Mahasayo, who was duly nominated for election to the Nowrangapore General Constituency of the Orissa Legislative Assembly, has lodged with me on 19th March 1937 the return of election expenses and declarations prescribed in Appendix B under rule 90 of the Orissa Legislative Assembly Rules, Part II.

These may be inspected in the office of the undersigned at Nowrangapore between the hours of 11 A.M. and 3 P.M. on payment of rupees two only.

M. A. AZIZ,

*Subdivisional Officer, Nowrangapore
and Returning Officer, Nowrangapore
General Constituency.*